

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.02.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 73 of 2021	Vivek Raheja Vs. Vijay Purohit & Anr.	Siddharth Banthia	
2.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	Samarendra Kumar- R1
4.	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	Gursat Singh-R2
5.	Comp. App. (AT) (Ins) No. 776 of 2020	Mateshwari Minerals Vs. Jet Granito Pvt. Ltd.	Puneet Jain	Shaili Shah

For Hearing

6.	Comp. App. (AT) (Ins) No. 864 of 2020	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Gaurav Sarkar Avishek Guha-R1 Sneh Maheswari-R2 & R3
7.	Comp. App. (AT) No. 253 of 2019 & I.A. No. 1516 of 2020	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**